

Development of Krishna-Godavari Basin

9470. SHRI H. N. NANJE GOWDA:
SHRI RAM PYARE PANIKA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether plans have been already prepared for the development of Krishna-Godavari basin on a crash basis;

(b) if so, the details thereof; and

(c) the potential of this basin?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM): (a) and (b). Hydrocarbons exploration and field development work in Krishna-Godavari basin is continuing as per approved programme. However, one prospect in offshore namely, GS-16, is planned to be developed on crash programme basis for production of oil by early production system by the end of 1988.

(c) As on 1-7-1987, geological reserves of 13.20 million tonnes of oil and 12878 million cubic meters of gas have been established in the Krishna-Godavari basin

Levy Cement Quota for Kerala

9471. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Union Government have recently curtailed the levy cement quota for Kerala;

(b) if so, the details and reasons thereof; and

(c) whether Government propose to restore the original quota for the State in view of adverse impact it has made on the progress of on going construction projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). There has not been any reduction in the levy quota of Kerala State recently. However, in 1987 on two occasions, once in Qr. II'87 (April--June) and again in Qr. III'87 (July--Sept.) the allocations were reduced. The position with regard to allocations existing in Qr. I'87 and those reduced in Qr. II & III is as follows:-

(Figures in Metric Tonnes)

Period	Allocation		
	Basic	Drinking water	Total
I'87	64800	1210	66010
II'87	53100	1210	54310
III'87	46500	1210	47710

Since introduction of partial decontrol of cement, it has been Government's policy to progressively reduce the levy quota. There has thus been a corres-

ponding reduction in the availability of levy cement. The question of restoration of levy quota of the States, including Kerala, to the original level, therefore, does not arise.